GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4139 ANSWERED ON:18.12.2012 COMMITTEE ON MULTI LEVEL MARKETING Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government had constituted an Tnter-Ministerial Committee to consider the issues relating to the companies engaged in Direct Selling/ Network/Multi-level Marketing in the country;
- (b) if so, the details in this regard along with the terms and reference of the said Committee;
- (c) whether the said Committee has since submitted its report; and
- (d) if so, the details of the recommendations made therein and the action taken by the Government thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): Yes, Madam.
- (b): With the liberalization of Economy in India, numerous International and Domestic companies have been working and selling their products in the Indian consumer Market by using Direct Selling/Network Marketing/Multi Level Marketing (MLM) chain method. However, to look into the operational issues being faced by these companies an Intet-Ministerial Committee was constituted with the following terms of reference:-

Terms of Reference

To Consider

- (i) necessity for enactment of a legislation to regulate the Director/Multi-Level Marketing companies; or
- (ii) issue of guidelines for these companies on the lines of Kerala guidelines; or
- (iii) including the definitions of the Director/Multi-Level Marketing and Pyramid Scheme in the Prize, Chits and Money Circulation (Banning) Act, 1978 through and amendment;
- (iv) organizing an awareness campaign under `Jago Grahak Jago` to protect the interest of the consumer in respect of such Multi-Level Marketing Schemes;
- (v) international best practices to protect consumers;
- (vi) suggesting legal action against the companies dealing with such Multi-Level Marketing Schemes;
- (vii) which should be the Department to deal with the matters relating to these Marketing Schemes;
- (viii) any other matter with the permission of the Chairman.
- (c) & (d): The subject is under finalisation.